

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 158 of 2020

IN THE MATTER OF:

HDFC Ventures Trustee Company Ltd. & Ors. ...Appellants

Versus

New Consolidated Construction Company & Ors. ...Respondents

Present:

**For Appellant: Ms. Jasmine Sheth, Ms. Pranaya Goyal and
Ms. Apoorva Kaushik, Advocates.**

**For Respondent: Mr. Zal Andhyarujini, Sr. Advocate with
Mr. Dhruv Dewan, Mr. Rohan Batra and
Mr. Dhruv Sethi, Advocates for R-1.
Mr. Amit Sibal, Sr. Advocate with Mr. Nitesh Jain,
Mr. Anuj Berry, Mr. Atika Vaz and
Ms. Pragya Sharma, Advocates for R-2 to R-4.**

ORDER
(Virtual Mode)

16.02.2021 Learned Counsel for the Appellant states that arguing counsel is busy in other Court. He seeks Pass-Over. Learned Sr. Counsel for Respondent submits that later on he has some difficulty. We adjourn this Appeal.

List the Appeal 'For Admission (After Notice)' Hearing on **16th March, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md/